

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 293/TL/2023

Subject : Petition under Section 14 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission Licence and other related matters) Regulations, 2009 for grant of separate Transmission Licence to POWERGRID Ramgarh Transmission Limited for implementation of scope of work as detailed in the Petition through RTM mode.

Date of Hearing : **10.4.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member

Petitioner : POWERGRID Ramgarh Transmission Limited (PRTL).

Respondents : Uttar Pradesh Power Corporation Ltd. and 16 Ors.

Parties Present : Shri Prashant Kumar, PRTL
Shri Abhijit D, PRTL
Shri Yatin Sharma, CTUIL
Shri Siddharth Sharma, CTUIL
Shri Akshyvat Kislay, CTUIL

Record of Proceedings

The representative of the Petitioner submitted that the present Petition has been filed seeking a separate transmission licence for the implementation of the three transmission projects, namely (i) Transmission System for evacuation of power from the REZ in Rajasthan (20 GW) under Phase III Part E1, (ii) Grant of 400 & 220 kV bays to the RE generators at Fatehgarh-III (erstwhile Ramgarh II) PS, and (iii) Bus Sectionalizer at 400 kV level of 765/400/220 KV Fatehgarh III PS (Section 2) under the Regulated Tariff Mechanism (RTM). The representative of the Petitioner further submitted that the Petitioner has complied with all the requirements under the Transmission Licence Regulations, and the CTUIL has submitted its recommendations for the grant of a transmission licence to the Petitioner under Section 15(4) of the Electricity Act, 2003.

2. The representative of CTUIL confirmed that CTUIL has already issued its recommendations for the grant of a transmission licence to the Petitioner's company.

3. After hearing the representative of the Petitioner and the CTUIL, the Commission reserved the matter for order.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)